Therefore, I would request the Government to take speedy steps to declare Alleppy as a satellite port of Cochin and develop it.

(v) Bringing the Talcher coal fields and IB valley coal fields in Orissa under the administrative Control of a separate Subsidiary Company of Coal India Ltd.

SHRIMATI JAYANTI PATNAIK (Cuttack) : Under Rule 377, I make the following statement :

Orissa accounts for about 3% of the total coal production in the country. The total coal bearing area in the state in Talcher and IB valley coal field is approximately 3,000 sq. kms. With only 10% of the total coal bearing area covered by exploration so far, the total resources of coal established are of the order of 5,800 million tonnes. Recent exploration activities have resulted in the discovery of thick coal seems to the west of the present mining areas in Talcher field. There is positive indication of occurrence of large resources of coal around Gopalpur in Sundargarh districts. Most of these coal resources are easily quarriable with low overburden to coal ratio.

As the resources of coal available in Orissa are essentially of thermal grade, development and utilisation of the coal resources should be awarded top priority. But practically it is seen that due attention has not been given for the development of coal resources in Orissa. The main reasons of inadequate attention paid for development of coal field in Orissa is that the Talcher coal fields and IB valley coal fields are functioning under two different coal companies. I request, for systematic and expeditious development of the coal resources of Orissa and to ensure co-ordination and efficiency, the two coal producing areas in the State should be brought under the administrative control of a separate subsidiary company of Coal India Ltd. with headquarters in Orissa.

(vi) Need to provide raw materials to weavers at low prices and procure their produce through Government agencies.

श्री हरिकेश बहादुर (गोरखपुर) : अध्यक्ष महोदय, आज हमारे देश में बुनकरों के समक्ष भीषण आर्थिक संकट व्याप्त हो गया है । सूत की कीमतों मे बेतहाशा वृद्धि के कारण हथकरघा उद्योग संकट में पड़ गया है और अनेक बुनकर परिवार भुखमरी के कगार पर पहुंच गये हैं । पिछले चार माह में सूत की कीमतों में लगभग 40 प्रतिशत की वृद्धि होने से बुनकरों को कमर-तोड़ महंगाई करना पड़ रहा है । सूत के मूल्यों के साथ ही केमिकल्स के भी मूल्य बढ़ गये हैं । मूल्यों में इस वृद्धि को प्रभावशाली तरीके से तत्काल रोका जाना अति आवश्यक है । अत: सरकार से मेरी मांग है कि सूत और केमिकल्स के मूल्यों में वृद्धि को रोका जाए और सूत की कीमत को भी कम किया जाए । सरकार को चाहिए कि बुनकरों को सस्ते मूल्य पर सूत और केमिकल्स उपलब्ध कराये और इसके लिए सरकार के द्वारा पर्याप्त संख्या में सेल्स डिपो खोले जाने चाहिये । साथ ही बुनकरों द्वारा तैयार किये गए कपड़ों को सरकार द्वारा खरीदे जाने की व्यवस्था की जानी चाहिये ताकि उन्हें अपने माल का उचित मूल्य मिल सके। सार्वजनिक क्षेत्र के कारखानों में बनने वाले सूत का 75 प्रतिशत भाग हथकरघा उद्योग के लिए ही सुरक्षित कर दिया जाना चाहिए और उन कारखानों की उत्पादन क्षमता भी बढ़ा दी जानी चाहिये ।

PROF. MADHU DANDAVATE : Whatever is read from the Chair is a direction to the Government.

श्री हरीश कुमार गंगवार : क्योंकि आप ने इनके बदले पढ़ दिया इसलिये ये तो प्रिविलेज्ड पोजीशन में हो गये ।